

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-318
IB-1809(ND)/2019

IN THE MATTER OF:

M/s. P.P Jewellers Pvt. Ltd.

Vs.

M/s. Mankola Enterprises Pvt. Ltd.

...Applicant

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 13.09.2019

CORAM:

**MS. INA MALHOTRA,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**


PRESENT:

For the Applicant : Adv. Priyadarshi Chaitanyashil and Adv. Manish Gupta
For the Respondent :

ORDER

Ld. Counsel prays for some time to file the tracking report in respect of steps taken to serve the Corporate Debtor by courier. To come up on 23.09.2019.


(SUMITA PURKAYASTHA)
MEMBER (T)


(INA MALHOTRA)
MEMBER (J)

SLM